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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025 with I.A. 23754/2025, I.A. 23755/2025, I.A. 23756/2025, I.A. 23757/2025 & I.A. 23758/2025

NAYARA ENERGY LIMITED .....Plaintiffs

Through: Mr. Rajiv Nayar, Senior Advocate with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Mr. Arihant Jain, Mr. Dev Singh and Mr. Parth Singh, Advocates.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Amit Sibal, Senior Advocate with Mr. Susmit Pushkar, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advocates for D-1.

CORAM:
HON'BLE MR. JUSTICE AMIT BANSAL

O R D E R

% 22.09.2025

List on 23rd September, 2025.

AMIT BANSAL, J

SEPTEMBER 22, 2025
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